

Funds for Preservation of Cultural Heritage

*379. SHRI V. SREENIVASA PRASAD : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether the Planning Commission has allocated adequate funds to the Department of Culture for the preservation of country's cultural heritage during the last three years;

(b) if so, the details thereof, year-wise;

(c) if not, the reasons therefor;

(d) whether the Government propose to allocate special funds for the conservation of various monuments etc; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI BALRAM SINGH YADAVA) : (a) Plan funds are allocated at the time of Annual Plan discussions with the concerned Department/Ministry every year on the basis of the expenditure pattern of the previous year, programme of expenditure anticipated during the current year and overall resource position etc. by the Planning Commission.

(b) The details of allocations made during the last 3 years are as follows :

During 1992-93	-	Rs. 7000.00 lakhs
During 1993-94	-	Rs. 9500.00 lakhs
During 1994-95	-	Rs.11500.00 lakhs

(c) Question does not arise.

(d) There is no separate proposal to this effect. However, there is a regular scheme for archaeological conservation, preservation and maintenance of monuments being implemented by Archaeological Survey of India, for which funds are provided.

(e) Question does not arise.

Funds for Postal Services

*380. SHRI DHARMANNA MONDAYYA SADUL : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether modernisation and expansion plan for Postal Services in the country has been taken up for execution;

(b) if so, the funds required for the purpose;

(c) whether the Government propose to utilise Postal Savings Banks funds for the purpose; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) to (d) Yes,

Sir. Programmes of modernisation and expansion of Postal services are being taken up under Annual Plans in order to enhance customer satisfaction through more efficient and responsive counter service, introduce new value added services to meet specific customer requirements and provide basic postal services in rural areas. Other areas of activity covered by the Programmes of modernisation are mail processing, post office savings bank, Postal Life Insurance and materials management.

In order to achieve these objectives, an outlay of Rs.132.53 crores for the major programmes of modernisation and Rs. 23.65 crores for expansion of postal network have been provided out of a total 8th plan outlay of Rs.325 crores for the Department.

Details of a proposal to utilise a part of the funds in the Post Office Savings Bank for upgradation of services have not been finalised.

[Translation]

Revamping of Air India

*381. SHRI RAM KRIPAL YADAV :

SHRI MAHESH KANODIA :

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the Union Government propose to revamp Air India; and

(b) if so, the steps taken by the Government in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) and (b) With the entry into force of Air Corporations (Transfer of Undertakings and Repeal) Act, 1994, Air India has been re-structured into a public limited company with effect from 1 March, 1994. This has provided Air India Limited the ability to tap the capital market, expand its services and introduce services to new points. The company is also taking steps to improve its image and on-time performance and to upgrade its product.

Outstanding against Private Airlines

*382. SHRI MOHAN SINGH (DEORIA) : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) the details of private airlines which have been issued licences to operate in the various parts of the country;

(b) the details of the fees charged from these airlines for using airports;

(c) the outstanding fees against these airlines for the last two years; and

(d) the steps being taken by the Government for recovery of outstanding fees?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) Six private airlines, namely

- (1) M/s. Jet Airways (I) Pvt. Ltd.
- (2) M/s. Modiluft
- (3) M/s. East West Airlines
- (4) M/s. Archana Airways Ltd.
- (5) M/s. NEPC Airlines
- (6) M/s. Damania Airways

have been permitted to operate scheduled air services in the country. In addition air taxi operators also operate non-scheduled services.

(b) Airports Authority of India charges

- (1) Landing, Parking and Housing charges
- (2) Route Navigation Facility charges
- (3) Terminal Navigation Landing charges
- (4) Lease rent for the area given to these airlines on the airside (for maintenance)
- (5) Rent for the counter space in the terminal building. Fee for use of X-ray baggage inspection system etc.

(c) As on 31.3.1995 an amount of Rs.1138.03 lakhs was due from the private airlines (including the air taxi operators). On 31.3.1994 the amount due was 348.26 lakhs.

(d) The outstanding dues are adjusted against security deposits wherever available and when the dues exceed the amount of security deposits, reminders and notices are issued to the airlines concerned to clear the dues. Legal action has also been taken wherever required to realise the dues.

[English]

Losses in Coffee Board

*383. SHRI A VENKATESH NAIK : Will the Minister of COMMERCE be pleased to state :

(a) whether the Coffee Board is incurring heavy losses due to huge administrative expenditure particularly during the last three years;

(b) if so, the details thereof; and

(c) the steps taken by the Government to check the losses?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) No, Sir.

(b) and (c) Do not arise.

[Translation]

Export Oriented Units

*384 SHRI MOHAMMAD ALI ASHRAF FATMI : Will the Minister of COMMERCE be pleased to state :

(a) the number of proposals received and approved for setting up cent per cent export-oriented units during 1994-95 and 1995-96; and

(b) the number of such units to which infrastructure and other facilities have been provided?

The Minister of State of the Ministry of Commerce (SHRI P. CHIDAMBARAM) : (a) The number of proposals received and approved for setting up Export Oriented Units is given below :-

Year	Total No. of	Total No. of
	Proposals	Proposals
	Received	Approved
1994-95	776	564.
1995-96	583	482
(April-Nov., 1995)		

(b) While the Central Excise and Customs Department is providing the facility of bonding to export oriented units as per rules, unit-wise provision of infrastructure by the Government of India is not contemplated under the EOU Scheme.

[English]

ICICI's Stake in SCICI

*385. SHRI S.M. LALJAN BASHA :

PROF. UMMAREDDY VENKATESWARLU :

Will the Minister of FINANCE be pleased to state :

(a) the present stake of Industrial Credit and Investment Corporation of India (ICICI) in Shipping Credit and Investment Corporation of India (SCICI);

(b) whether ICICI has tried to raise its stake in SCICI beyond 13.4 percent; and

(c) if so, the details thereof alongwith the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PROSAD PAL) : (a) The Industrial Credit and Investment Corporation of India Ltd. (ICICI) has reported that its present shareholding in SCICI Ltd. is 13.4% of the company's paid up capital.

(b) and (c) ICICI has reported that consequent upon its subscription to the recent issue of Rights Partly Convertible Notes made by SCICI Ltd. ICICI's shareholding in SCICI Ltd. would increase from 13.4% at present to